<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016 APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016 APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016 APPEAL NO. 122 OF 2016

Dated: 30th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Ravindra Kumar Verma, Technical Member

In the matters of :

Appeal No. 41 of 2016 & IA No. 106 of 2016

The Superintending Engineer (Operation State Load Despatch Centre, Gujarat	tion) Vs.		Appellant(s)		
Central Electricity Regulatory Commi	_		Respondent(s)		
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Neha Garg Ms. Parichita Chowdhu	ry		
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra			
Appeal No. 54 of 2016 & IA No. 140 of 2016					
Chhattisgarh State Load Despatch Ce	SLDC)	Appellant(s)			
Central Electricity Regulatory Commi	Vs. ission		Respondent(s)		
Counsel for the Appellant(s)	:	Mr. Apoorv Kurup Mr. A.C. Boxipatro			
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra			
Appeal No. 73 of 2016 & IA No. 180 of 2016					
State Load Despatch Centre, M.P. Power Transmission Corporatio	n Ltd. Vs.		Appellant(s)		

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s)	:	Mr. Aashish Anand Bernard Mr. Paramhans Mr. R.A. Sharma (<i>Rep.</i>)
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra for R-1
		Ms. Soumya Singh

Ms. Matrugupta Mishra for R-4

Appeal No. 122 of 2016

Maharashtra State Load Despatch Ce	Appellant(s)		
Vs. Central Electricity Regulatory Commission			Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.Y Deshmukh Ms. Manjeet Kirpal	
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 18.12.2018.

(Ravindra Kumar Verma) Technical Member (Justice Manjula Chellur) Chairperson

mk/js